

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 23.

C.P. (IB)/731(MB)2020

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **13.09.2023**

NAME OF THE PARTIES: **Dr Sarika Prasanna Pardhe**

Vs

M/S. Flamingo Pharmaceuticals Ltd.

Counsel for the OC : Adv. Yash Dabriwal i/b M/s Pritosh Burat Associates

Counsel for the CD : Adv. Kanan Chawda a/w Adv. Nidhi a/w Adv.
Darshi Jhaveri i/b White & Brief Advocates and Solicitors

IBC Under Sec 9

ORDER

Counsel for both parties jointly request for adjournment. List the matter on **10.10.2023** for **final hearing**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//MT//